

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3730**

TO BE ANSWERED ON THE 05TH APRIL, 2023/ CHAITRA 15, 1945 (SAKA)

STATUS OF IMPLEMENTATION OF THIRD BODO ACCORD, 2020

3730 SHRI RWNGWRA NARZARY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the present status of implementation of the third Bodo accord, 2020, clause-wise, details thereof;**
- (b) the budget allocation for the projects to be taken up under the special developmental package as appended at annexure-II, III & IV in the Bodo accord, 2020, the details thereof; and**
- (c) the initiative to establish Central University, NERIMS, NIT etc. as mentioned in the Bodo accord, 2020?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): A Memorandum of Settlement (MoS) was signed between Government of India, Government of Assam and representatives of Bodo Groups on 27.01.2020 to end decades old Bodo crisis. Most of the clauses of MoS have been implemented which include surrender of 1615 cadres along with arms and ammunition, setting up of Bodo Kachari Welfare Council; establishment of a separate Directorate of Bodo Medium Schools; creation of a separate Welfare of Bodoland Department to deal with matters relating to councils under the Sixth Schedule of the Constitution

including Bodo Territorial Council (BTC), etc. Clause 10.1 of the MoS provides for a Special Development Package of Rs. 1500 crore (Rs. 750 crore by Gol and Rs. 750 crore by Govt. of Assam) for undertaking specific projects. Illustrative lists have been appended at Annexure-II, III & IV of MoS which include Central University, North- East Regional Institute of Medical Science, National Institute of Technology etc. A Joint Monitoring Committee constituted with representatives of Ministry of Home Affairs, Government of Assam, BTC and Bodo organizations, monitors the implementation of MoS on regular basis.
